

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI
SPECIAL BENCH

ITEM No. 7
(IB)-202(PB)/2017

IN THE MATTER OF:

Punjab National Bank

.... Applicant/petitioner

Vs.

Bhushan Power and Steel Limited

.... Respondent

Order under Section 7 of Insolvency & Bankruptcy Code, 2016

Order delivered on 27.11.2019

Coram:

SH. AJAY KUMAR VATSAVAYI
HON'BLE MEMBER (JUDICIAL)

SH. S.K MOHAPATRA
HON'BLE MEMBER (TECHNICAL)

PRESENT:

For the applicant : Ms. Purti Marwaha, Ms. Divya Kumra, Advs.

ORDER

CA-2637(PB)/2019

This is an application filed by four employees of the Bhushan Power and Steel Limited to release salary to the applicants.

Notice of the application to the non applicant for 02.12.2019.

Process dasti.

List for further consideration on 02.12.2019.

- bcl -

(S. K. MOHAPATRA)
MEMBER (TECHNICAL)

- bcl -

(AJAY KUMAR VATSAVAYI)
MEMBER (JUDICIAL)

27.11.2019
Aarti Makker